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ORISSA			
12	Duburi TPS 2X250 MW Kalinga Power Corporation April, '93		The proposal was considered by the Expert Committee. Additional information sought from the project authorities.
13	Ib Valley TPS 2X250 MW—OPGC Feb. '93		The proposal was considered by the Expert Committee. Additional information sought from the project authorities.
RAJASTHAN			
14	Dholpur T.P.S. 3X250 MW, RSEB May, '91		The project authority advised to choose a new site.
15	Chittorgarh T.P.S. 3X250 MW, RSEB Feb, '91		The Expert Committee has sought additional information which is yet to be submitted by the project authorities.
TAMIL NADU			
16	North Madras TPS 1X.00 MW. TNEB Nov. '92		The proposal considered by the Expert Committee after receipt of additional information in March, 1994. Further clarification sought from the project authorities is awaited.
17	Captive Power Plant of Jayakundam Lignite Power Corporation June, '93		The proposal was considered by the Expert Committee and additional information sought in Sept. '93 is awaited.
18	Lignite based power project at Nayvel April, '94		Received recently
WEST BENGAL			
19	Gouripur TPS 2X67.5 MW Birla Technical Services. Feb,93		The project authorities has been requested to submit a comprehensive EIA report.
20	Sagaridighi TPS Stage-II, 2X250 MW Feb, '93		The project authorities have been asked to submit a revised EIA report.

Yamuna action plan

5580. DR. MURLI MANOHAR JOSHI :
SHRI TRILOKI NATH CHA-
TURVEDI :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have examined the feasibility reports submitted in August, 1993 by U.P. Government with regard to six, schemes under the Yamuna Action Plan;

if so, with what results and if not, how much more time is likely to be taken to finalise the scheme; and

(b) the broad details of each of the above schemes and whether the Ministry have made any budget allocation for them in 1994, if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS—SHRI KAMAL NATH: (a) All the pro

ject feasibility reports submitted by U.P. Government in respect of eight towns in that state under Yamuna Action Plan have been approved.

(b) Schemes pertaining to interception and diversion of waste water, sewage treatment plants, low cost sanitation, crematoria, development of bathing ghats, afforestation and public participation are to be taken in these towns of U.P. (namely: Sahranpur Muzaffarnagar. Ghazia-bad, NOIDA, Vrindavan, Mathura, Agra & Etawah) under the Yamuna Action Plan. The cost of capital works under Yamuna Action Plan is to be shared equally between the Central and the concerned State Governments. A budget allocation of Rs. 25 crores has been made for the year 1994-95 as the Central Government's share for pollution abatement works under Ganga Action Plan Phase-II. which includes Yamuna Action Plan as well.

Industrial Plantation to overcome shortage of raw material for paper Industries

5581. SHRIMATI ILA PANDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government have decided to allow industrial plantation of trees on degraded forest land to meet the shortage of raw material for the paper industry; and

(b) if so, What are the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) In view of the large quantum of degraded forest land in the country, and the need to afforest it urgently so as to expand green cover, discourage encroachment and halt soil denudation, and also to meet rural fuel and fodder needs and to

reduce pressure on existing natural forests, the Government is considering to involve industry in afforestation of severely degraded areas, in partnership with State Forest Development Corporations so as to augment the efforts of the Central and State Governments, NGOs and people's co-operatives. The matter was discussed at the recent Conference of Forest Ministers of States and Union Territories and at the National Environment Council. A scheme in this regard will be finalised only after careful assessment of various issues involved, including, interalia, its legal aspects, its likely effect on rights and concessions being enjoyed by local villagers and tribals in forest areas and the requirements of scientific silviculture and biodiversity conservation.

Preservation and promotion of endangered species

5582. SHRIMATI VEENA VERMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a Ministerial level meeting under the auspices of the Global Tiger forum was held on March 3rd and 4th this year; and

(b) if so, what were the precise observations and suggestions made therein, particularly those relating to Indian wildlife, especially preservation and promotion of the endangered species of Indian wild cat/ tigers ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) The recommendations of the meeting pertain to the establishment of the Global Tiger Forum for the conservation of the Tiger and its habitat all over its range of which India is an integral part. The broad